

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-04/2013/6203/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri P. K. Bora,  
District & Sessions Judge,  
Darrang, Mangaldai

Dated Guwahati the 24<sup>th</sup> October, 2019

Sub:- **Station leave Permission .**

Ref:- Your letter No. DJ(D) 6184, dtd. 04.10.2019  
Sir,

With reference to the above, I am directed to inform you that you have been granted permission retrospectively to leave the headquarter, with your official vehicle, at your own cost, w.e.f. the morning of 05.10.2019 till the morning of 19.10.2019, as prayed for.

Yours faithfully,



**JT. REGISTRAR (VIGILANCE)**

6205  
**Memo NO.HC.VII-51/11/62047 A dated 24.10.19**



Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The System Analyst, Gauhati High Court.

Sd/-  
**JT. REGISTRAR (VIGILANCE)**